

ITEM NO.5

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.As.No. 3 & 4/2016 in Civil Appeal 5177/2012

M/S. SAYA TRADERS

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(For early hearing and exemption from filing O.T. and office report)

Date: 18/11/2016 These applications were called on for hearing today.

CORAM :

HON&#39;BLE THE CHIEF JUSTICE

HON&#39;BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. Gaurav Agarwal,Adv.

Mr. Jatin Zaveri,Adv.

For Respondent(s) Mr. Pramod Swarup,Sr.Adv.

Mr. Sudeep Kumar,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

We see no merit in these applications (I.As.No.3 & 4) which are hereby dismissed.

(MAHABIR SINGH)

(VEENA KHERA)

COURT MASTER

COURT MASTER